

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:5797
ANSWERED ON:11.05.2012
INCOME TAX RETURN OF KINGFISHER AIRLINES
Argal Shri Ashok

Will the Minister of FINANCE be pleased to state:

- (a) the total salary component shown by Kingfisher Airlines in the income tax return along with TDS not submitted to the Government by the company pertaining to the financial years 2009-10 and 2010-11;
- (b) the names and other details of each salaried employee and consultant in the said company;
- (c) whether service tax has been paid on the salary of consultants; and
- (d) if so, the names of the consultants along with other details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (S. S. PALANIMANICKAM)

(a) to (d) : Sir, The information from the field formation of Central Board of Direct Taxes and Service tax wing of Central Board of Excise & Custom is being collected and will be placed as soon as possible before the Parliament.